

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

18

T.C.P No. 797/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: WILO Mather and Platt Pumps Pvt.Ltd.  
V/s.  
Essar Projects India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.      NAME      DESIGNATION      SIGNATURE

18.      Gandhi Jineshkumar Aul - Advocate.  
i/b Vaish Associates      Gandhi.  
Adv. for the Applicant/Petitioner.

18.      Srinivas Akreya a/w  
Anand Deshpande i/b  
Cyel Amarchand Mangaldas      AK  
for corporate Debtor

**ORDER**

**TCP No. 797/ I&BP/NCLT/MB/MAH/2017**

On the precipe filed by the Petitioner Counsel for withdrawal of this case,  
this Petition is dismissed as withdrawn.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)  
Encl : Memo of withdrawal.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)